



2026:DHC:1196-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ RFA(COMM) 481/2025 & CM APPL. 51394/2025
PICCADILY HOTELS PRIVATE LIMITEDAppellant

Through: Mr. Navin Kumar, Advocate

versus

RAJIV GOEL THE SOLE PROPRIETOR
OF M/S GOEL FOODSRespondent

Through:

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

11.02.2026

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1. Mr. Navin Kumar, learned counsel for the appellant, on instructions, seeks leave to withdraw the appeal.
2. The appeal is dismissed as withdrawn.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

FEBRUARY 11, 2026/yg